

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4288  
ANSWERED ON:19.12.2012  
PAYMENT OF STAMP DUTY  
Azad Shri Kirti (Jha)

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

he details of stamp duty paid by DDCA to DDA for executing lease deed of Ferozshah Kotla cricket stadium in Delhi?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SMT. DEEPA DASMUNSHI ) DDA has informed that it does not collect stamp duty for execution of lease deed.